

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6283 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rekha, W/o Virender Kumar Proprietor of Shri Krishan Nitin Kumar Vs. Debashish Nanda Liquidator, Nutrionex Manufacturers Limited and Anr.	Navya Sharma
2.	I.A. No. 6284 of 2026 in Comp. App. (AT) No. ____ of 2026	Uma Ganguly Vs. Fire & Ice Holidays Inn Private Ltd. And Ors	Susmit Pushkar
3.	I.A. No. 6285 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Amresh Shukla Vs. Rajesh Jhunjunwala, Liquidator of Siddharth Tubes Ltd. & Ors.	Shantnu Chourasia
4.	I.A. No. 6286 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Somnath Radhakisan Arote & Anr. Vs. Atul Tansukhlal Mehta	Siddharth Chappalgonkar
5.	I.A. No. 6339 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	The Indure Private Limited Vs. B.K. Coal Fields Private Limited, Through Its Liquidator (Formerly Resolution Professional), Arun Gajwani & Anr.	Varun Gupta
6.	I.A. No. 6340 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	The Indure Private Limited Vs. B.K. Coal Fields Private Limited, Through Its Liquidator (Formerly Resolution Professional), Arun Gajwani & Anr.	Varun Gupta
7.	I.A. No. 6377 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 392 of 2025	Syed Mohd. Nabeel & Anr. Vs. Rohtas Project & Ors.	Rashmi Singh

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Assistant Registrar